

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/151/ (IB)/2017
NAME OF THE PETITIONER(S) : SGS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : IGS INFRA LIMITED
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	S. SIVA SANGARANE	Counsel for Resp.	
	PRASANTH PABALAN	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Shri S Siva Sangarane, filed vakalat on behalf of the respondents. The same is taken on record. Both the counsel stated that they are working out the modalities for settlement and prays time for the same. Time extended at request. Put up on 07.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)